

(b) the terms and conditions on which the ties have been established; and

(c) the details thereof ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) A list of foreign airlines with whom Air India has commercial arrangements is given in the statement enclosed.

(b) and (c) The commercial arrangements broadly fall in the following categories :—

(i) *Pool Agreement* : This involves pooling and sharing of revenues on the basis of an agreed formula.

(ii) *Commercial Agreement including code-share arrangement* : This involves payment of cash compensation at an agreed rate for carriage of passengers/cargo or allocation of a block of seats on flights on concessional/free basis. Code-share arrangement also provide for display of the flight number of the non-operating carrier on the block of seats allotted to it.

(iii) *Joint Venture Agreement* : This involves sharing of profit on joint operations on the basis of an agreed formula.

STATEMENT

LIST OF FOREIGN AIRLINES WITH WHOM AIR INDIA HAS COMMERCIAL ARRANGEMENT

POOL AGREEMENT	COMMERCIAL AGREEMENT
AEROFLOT	ETHIOPIAN AIRLINES
SINGAPORE AIRLINES	SYRIAN AIR
GULF AIR	BIMAN BANGLADESH
SWISSAIR	AIR TANZANIA
SAUDIA	BRITISH AIRWAYS
KUWAIT AIRWAYS	AIR UKRAINE
MALAYSIAN AIRLINES	K L M
EMIRATES	EGYPT AIR
JOINT VENTURE AGREEMENT	EL AL
GULF AIR	ROYAL JORDANIAN
AIR MAURITIUS	YEMENIA
MALAYSIAN	AIR SEYCHELLES
CODE-SHARE AGREEMENT	TAROM
SAS	AEROFLOT
UNITED AIRLINES	ALYEMDA
	QATAR AIRWAYS

[Translation]

Amount Earmarked for Promotion of Religious Tourism

5503. DR. G.R. SARODE : Will the Minister of TOURISM be pleased to state :

(a) the amount earmarked for the promotion of religious tourism during the current plan period; and

(b) the details of amount proposed to be allocated to Maharashtra in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) An amount of Rs. 50 lakhs has been provided in the Annual Plan 1996-97 for the development of pilgrim centres in the country.

(b) Development of Tourism is primarily the responsibility of the State Governments. The Department of Tourism in consultation with States/U.T. Governments identify tourism projects to provide Central financial assistance, subject to the availability of funds and feasibility of the proposals.

[English]

Local Telecom Network in Bombay

5504. SHRI CHINTAMAN WANAGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any proposals from the Government of Maharashtra for development of local telecom network in Bombay during 1995 and 1996;

(b) if so, the action taken or proposed to be taken thereon;

(c) if no, action has been taken, the reasons therefor; and

(d) the time by which such proposals are likely to be implemented ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir.

(b) to (d) Not applicable in view of reply at (a) above.

[Translation]

Licence to Steel Plants

5505. SHRI JAI PRAKASH AGARWAL : Will the Minister of STEEL be pleased to state :

(a) the number of small, medium and large steel plants in National Capital Region Delhi, place-wise;

(b) the number of licences issued for the setting up of steel plants during the last three years and the number of applications still pending out of them; and